

(ii) Annual Report of the Semiconductor Complex Limited, S.A.S. Nagar (Punjab) for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1808/81].

(2) (i) Review by the Government on the working of the Indian Rare Earths Limited, Bombay, for the year 1979-80.

(ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1979-80, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1809/81].

**ACTION TAKEN ON RECOMMENDATIONS ETC. OF THE SIXTY-FIFTH SESSION, 1979 OF THE INTERNATIONAL LABOUR CONFERENCE AND ANNUAL REPORT AND ACCOUNTS OF EMPLOYEES' STATE INSURANCE CORPORATION, NEW DELHI FOR 1979-80**

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):** I beg to lay on the Table:—

(1) A statement (Hindi and English version) on the action taken or proposed to be taken on the conventions and Recommendations adopted at the Sixty-fifth Session of the International Labour Conference held at Geneva in June, 1979. [Placed in Library. See No. LT-1810/81].

(2) A copy each of the following papers (Hindi and English versions) under section 36 of the Employees' State Insurance Act, 1948:—

(i) Annual Report of the Employees' State Insurance Corporation, New Delhi, for the year 1979-80.

(ii) Audited Accounts of the Employees' State Insurance Corporation, New Delhi, for the year

1979-80 together with the Audit Report thereon. [Placed in Library. See No. LT-1811/81].

**NOTIFICATIONS UNDER DELHI POLICE ACT, 1978 AND ALL INDIA SERVICES ACT, 1951**

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** On behalf of Shri P. Venkatasubbiah, I beg to lay on the Table:—

(1) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 148 of the Delhi Police Act, 1978:—

(i) The Delhi Control of Blasting in Public Places Regulations, 1980, published in Notification No. 3652/Spl. Cell, PHQ in Delhi Gazette dated the 10th December, 1980.

(ii) Notification No. F. 10/5/79-Home(P)/Estt. published in Gazette of India dated the 17th December, 1980 containing the details of rules and orders which shall also apply to all Subordinates, Civilian and Class IV employees of the Delhi Police.

(iii) The Delhi Police (Promotion and Confirmation) Rules, 1980, published in Notification No. F. 10/52/80-Home(P)/Estt. Vol. II] in Delhi Gazette dated the 29th December, 1980.

(iv) The Delhi Control of Erection of Exhibition of Advertising Devices Regulations, 1980, published in Notification No. 5207/Spl. Cell in Delhi Gazette dated the 29th December, 1980.

(v) The Regulations for Licensing and controlling places of public amusement (other than Cinemas) and performances for public amusement, 1980, published in Notification No. 4935/Spl. Cell in